

LIR No.1707/2016

Sunil Kumar vs M/s Price Water House Coopers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.

                              None for the management.

The matter is fixed for filing of reply to the application of management no. 5 by the workman, filing of WS by the management no. 1 and rejoinder to the WS of the management no. 1.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 8698/2016

Krishan Murti Tiwari vs M/s Govind Vallabh Pant Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of WS by the management.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 9789/2016 869/2017

Shyam Singh vs M/s Simran Impex

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri Maneesh Gumber, AR for the management.

The matter is fixed for settlement.

At request, matter stands adjourned for settlement, if  
any failing which for filing of rejoinder and framing of issues on  
**26.11.2020..**

VEENA RANI

POLC/RADC

21.08.2020

LCA No. 1/2019

Nakul Chaubey vs M/s Sans Frontiers

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri Gajendera Chauhan, AR for the workman.  
None for the management.

Despite efforts, no one is connected through VC for management.

Perusal of the record shows that management was served and appeared on last date of hearing. In these circumstances, management is directed to file WS before the Court by the next date of hearing with directions to supply advance copy thereof to the workman or his AR.

At request, be put up for filing of WS by the management on **04.11.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 725/2019

Vipin Kumar vs M/s Shree Radhey Colour Scan

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of notice to the management.

Despite efforts, no one is connected through VC.

Fresh notice of statement of claim be issued to the management on filing of PF by the workman, on fresh address filed by the workman, which is returnable before the Court on **26.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 727/2019

Sushil Kumar vs M/s Expo Industries

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of notice to the  
management.

Despite efforts, no one is connected through VC.

Fresh notice of statement of claim be issued to the  
management on filing of PF by the workman, which is returnable before  
the Court on **26.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 4635/2016

Manoj Mohan vs Filmistan Exhibitors

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 1232/2016 5552/2016

Rajinder Singh vs M/s Sir Ganga Ram Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              Ms Deepti, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020



LIR No. 5844/2016 6332/2016 6334/2016 6335/2016 6336/2016  
6339/2016 6340/2016 6341/2016 6342/2016 6343/2016 6344/2016  
6345/2016 6346/2016 6347/2016 6348/2016 6349/2016 6350/2016  
6351/2016

Sudarshan Kumar 20 ors. Vs SDMC

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri Rajeev Kumar Bhardwaj, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**10.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LC No. 2089/2016 2099/2016

Kurian Vergese vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri R S Nagpal, AR for the management No. 2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**23.09.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LC No. 1517/2016

Shri Ram vs M/s POLO Machinery Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri Ikram, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**23.09.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LC No. 3238/2016

Sanjay Kuamr Gupta vs M/s the Vaish Co-operative New Bank Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **12.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 9461/2016 9524/2016

Ajay Dakka vs City Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              Ms Deepti, AR for the management.

The matter is fixed for WE.

AT request, matter stands adjourned for WE on

**03.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 9787/2016 451/2017 452/2017 878/2017

Sudheer Kumar vs M/s Simran Impex

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri Maneesh Gumber, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**26.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 621/2017

Dayal Singh vs M/s Capital Hills Hotel and Resorts

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **27.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 1963/2017

Sunil Kumar Singh vs M/s G4S Secure Solution India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **23.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020



LC No. 97/2018

Rajni vs M/s New Era Public Schoo & ors.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **27.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 1120/2018

Naresh Kumar vs M/s Indian National Theater Trust

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020



LIR No. 1550/2018

Chander Bhushan Yadav vs M/s Vigilant Security Placement

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **19.10.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 846/2019

Jyoti Midha vs M/s United News of India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri Harish Sharma, AR for the workwoman alongwith  
workwoman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**20.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

Misc. DJ No. 150/2019 153/2019

Mahender Singh vs M/s Sir Ganga Ram City Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **03.11.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LC No. 761/2016

Ajay Malhotra vs K K Lee

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 1348/2016

Arvind Kumar vs Rashmi Sales

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **25.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020



LIR No. 4186/2016

Anjali Dev Nath vs M/s Guru Harkishan Public School

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **25.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 6788/2016

Sheesh Pal Singh vs Sir Ganga Ram Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**03.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

Misc. DJ No. 164/2019

Mithilesh vs M/s Eminent Solve Service Insurance Surveyors & Labs Pvt.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments on application.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.11.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 4804/2016

Hanumant Chand vs M/s Living Media India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **10.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LC No. 2033/2016

Rohit vs The Engineer In Chief PWD

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri Satish Kumar, AR for the workman.

Shri Ashish Sharma, AR for the management.

The matter is fixed for final arguments.

Management is directed to file written submissions on official email ID with directions to supply advance copy thereof to the workman or his AR.

Be put up for clarifications / arguments on  
**11.09.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 849/2016

Ram Bahadur Chauhan vs Department of Food Supply

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri Anil Kumar Punjani, AR for the workman.

None for the management.

The matter is fixed for final arguments.

It is submitted by AR for the workman that he has been recently engaged by the workman and will file his vakalatnama on official email ID and prays for adjournment.

At request, be put up for final arguments on  
**10.11.2020.**

VEENA RANI

POLC/RADC

21.08.2020

LCA No. 826/2016

Ajay Malhotra vs K K Lee

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, for any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 6161/2016 6163/2016

Azad Singh Negi vs Karl Storz Endoscopy India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : Shri S B Shaily, AR for the workman.

None for the management.

It is submitted by AR for the workman that written submissions had already been filed.

Despite efforts, no one is connected through VC on behalf of the management. In these circumstances, be put up for clarifications/ arguments on **04.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020



LC No. 1689/2016

Somvir vs M/s Public Works Department

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri R S Nagpal, AR for the management No. 2.

The matter is fixed for order on application filed on behalf of workman.

Despite efforts, no one is connected through VC on behalf of workman, in these circumstances, matter stands adjourned for order on application filed on behalf of workman on **23.09.2020**.

VEENA RANI

POLC/RADC

21.08.2020

LIR No. 8765/2016 8766/2016

Arvind Kumar Yadav vs M/s Laxmi Publications

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

21.08.2020.

Present : None for the workman.

Shri O P Gupta, AR for the management.

Clarifications sought.

Be put up for order on **25.08.2020.**

VEENA RANI

POLC/RADC

21.08.2020